

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:7046
ANSWERED ON:11.05.2000
NEW DIRECTIONS FOR SECURITY CHECK AT AIRPORTS
RAGHUVANSH PRASAD SINGH

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether new directions have been issued regarding security check of all the passengers including the Members of Parliament at the time of entering the airport with boarding card at the time of boarding the aircraft by machines and again manually by the C.I.S.F. jawans;
- (b) if so, the logic behind the manual security check after the check through machines;
- (c) whether the Members of Parliament were exempted from this sort of check earlier;
- (d) if so, whether the directions for the security check are made available to the Members of Parliament; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) & (b) A number of measures have recently been taken to strengthen security arrangements at airports. With a view to eliminating the possibility of a weapon or explosives being passed on to a passenger between the security hold and the aircraft, Bureau of Civil Aviation Security (BCAS) have issued instructions for secondary ladder pointchecking of passengers and their hand baggage. Security checks include both machine and physical checking.

(c), (d) & (e) Security measures are uniformly applicable to all passengers.